



\$~22

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **CS(COMM) 361/2023 & CC(COMM) 21/2023, I.As. 10606/2023,  
14719/2023**

**CONQUEROR INNOVATIONS PRIVATE LIMITED & ANR.**

..... Plaintiffs

Through: **Mr. Sidharth Sharma and Mr. Nikhil  
Sharma, Advocates.**

versus

**XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED**

..... Defendant

Through: **Mr. V. Lakshmikumaran, Mr.  
Prashant Phillips, Ms. Vindhya S.  
Mani and Mr. Bhuvan Malhotra,  
Advocates.**

**CORAM:  
HON'BLE MR. JUSTICE SANJEEV NARULA**

**ORDER  
13.02.2024**

%

1. The Court is to hear other part heard matter today. Therefore, it will not be possible to take up this matter today.
2. Renotify on 7<sup>th</sup> March, 2024,

**SANJEEV NARULA, J**

**FEBRUARY 13, 2024**

as